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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.No.1490/95

Hon'ble Shri A.V.Haridasan, Vice-chairman(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 21st day of August, 1995

Shri Narendra Shanker Pandey  
s/o Shri Rama Shankar Pandey  
r/o House No.69  
Pragathi Nagar Colony  
Ramanathapur, HYDERABAD-13. .... Applicant  
(By Shri B.K.Batra, Advocate)

Versus

1. Union of India, through  
The Secretary  
Union Public Service Commission  
Dholpur House, Shahjahan Road  
New Delhi.
2. The Director General  
Bureau of Police Research and Development  
Ministry of Home Affairs  
New Delhi. .... Respondents  
(By Shri N.S.Mehta, Advocate)

ORDER(Oral)

Hon'ble Shri A.V.Haridasan, Vice-chairman(J)

The relief sought in this application is to direct the respondents to consider the applicant for the post of Assistant Director (Ballistics) for which the applicant possesses requisite qualification. When the application came up for hearing on admission, on receipt of the 'PASS' learned counsel for the respondents has appeared and stated that the Union Public Service Commission has already issued a letter to the applicant for interview to appear ~~on~~ <sup>for an interview</sup> 23.8.1995 and therefore, the application has become infructuous. Learned counsel for the applicant also stated that under these circumstances, the application has become infructuous. The application is therefore, closed as the matter has become infructuous. No costs.

R.K.Ahooja  
(R.K.AHOOJA)  
MEMBER(A)

/RAO/

A.V.Haridasan  
(A.V.HARIDASAN)  
VICE-CHAIRMAN